

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-27 (PB)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

**NAME OF THE COMPANY: Parag Gupta Vs. M/s BK Educational Services
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Mukul Kumar Gupta, Advocate Mr. Parag Gupta, Petitioner
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For the Respondent:	None
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ORDER

Notice to the Respondent vide all modes including electronic mode through the Bench Officer returnable on 19th December, 2017. Affidavit of service be filed. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)